

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1589
ANSWERED ON:18.11.2010
AIR TICKETS ISSUED ON CREDIT BASIS
Adhalrao Patil Shri Shivaji;Wankhede Shri Subhash Bapurao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total amount due to the National Aviation Company of India Limited (NACIL) and its subsidiary airlines from the various State Governments against tickets issued on credit basis, through the agents as well, as on 30th October,2010;
- (b) whether the NACIL and its subsidiary airlines have stopped issuing tickets to State Governments on credit basis;
- (c) if so, the details thereof; and
- (d) the steps taken by the NACIL to realise the outstanding amount from the respective State Governments?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c) and (d): Information is being collected and will be laid on the Table of the House.